

ने संव्य सिद्ध करने का कार्य प्रगति कर रहा है और अनुमित सबयों का अनुमान 250 मिलियन टन के स्तर का है।

(ग) राष्ट्रीय खनिज विकास नियम बंदूक ताल्लुक की दोनामलाई खान का विदोहन करने का विचार कर रही है। इस खान की रन-ग्राफ-माइन प्रोर की निर्धारित क्षमता 5 मिलियन टन है और इसके विदोहन द्वारा 2.5 मिलियन टन पिण्ड तथा 2 मिलियन टन विक्रय योग्य बूर्ण निर्यात के लिये उत्पादित करता है। जब खान का सरकारी क्षेत्र में विकास हो जायगा तब इन क्षेत्र से लगभग 7-8 मिलियन टन प्रति वर्ष उत्पादन होगा।

#### Bharat Heavy Electricals (P) Ltd.

6397. Shri G. S. Mishra: Will the Minister of Industrial Development and Company Affairs be pleased to state.

(a) how many posts of Deputy General Managers are there in the units of the Bharat Heavy Electricals Ltd. and what are their grades; and

(b) how many senior officers were eligible for this post on the basis of seniority, experience and pay-scale?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) There are at present three posts of Deputy General Managers in Bharat Heavy Electricals Ltd. The details of the posts are as under:—

	Scale of pay
(1) Senior Deputy General Manager (Technical) High Pressure Boiler Plant, Tiruchirappalli	Rs. 2250 - per month (fixed).
(2) Deputy General Manager, Heavy Power Equipment Plant, Hyderabad.	Rs. 1800-100-2000-125-2250.
(3) Deputy General Manager, High Pressure Boiler Plant, Tiruchirappalli.	Rs. 1800-100-2000-125-2250.

  

Post	Number of eligi le Officers.
(b) Senior Deputy General Manager (Technical) Tiruchirappalli.	3
Deputy General Manager, Tiruchirappalli.	8
Deputy General Manager, Hyderabad.	10

#### Violation of Import Regulations

6398. Shri Jyotirmoy Basu:  
Shri Bhagaban Das:  
Shri K. Haldar:  
Shri K. Ramani:  
Shri Viswanatha Menon:

Will the Minister of Commerce be pleased to state how many cases of violation of import regulations have come to the notice of Government during the last three years and the action taken thereon?

The Minister of Commerce (Shri Dinesh Singh): 446 cases, from 1-4-64 to 31-3-67. In 426 cases departmental enquiry was conducted

and the parties were debarred from obtaining import/export licences, customs clearance permits and allotments of imported goods through State Trading Corporation Minerals & Metals Trading Corporation for specific periods. In 20 cases, the issue of licences to the firms concerned was suspended for a specific period pending departmental enquiry.

#### Industrial Licences for U.F.

6399. Shri Vishwa Nath Pandey: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of applications for

industrial licences received from the State of Uttar Pradesh during 1967 so far; and

(b) the number out of them sanctioned and the number rejected during the same period?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed) (a) 24 (Upto 15th July, 1967)

(b) Number sanctioned	2
Number rejected	6
Number for which License is not required	1
Number pending	15

**Electrification of Stations on N.E. Railway**

6400. Shri Vishwa Nath Pandey: Will the Minister of Railways be pleased to state:

(a) the names of the stations electrified on the North Eastern Railway during 1964-67 and the expenditure incurred thereon; and

(b) the names of stations on the North Eastern Railway proposed to be electrified during 1967-68?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). A statement is laid on the Table of the House [Placed in Library. See No LT-1144/67]

**Posts in Lower Gazetted Service on North Eastern Railway**

6401. Shri Vishwa Nath Pandey: Will the Minister of Railways be pleased to state:

(a) the number of posts filled up in the Lower Gazetted Service during 1966-67 on the North Eastern Railway;

(b) the number of posts out of them reserved for the Scheduled Castes and Scheduled Tribes; and

(c) the number of reserved posts filled up so far, during the same period?

The Minister of Railways (Shri C. M. Poonacha): (a) 17 (Seventeen).

(b) Nil.

(c) Does not arise

**Manufacturing Plant at Ballabharah near Delhi**

6402. Shri Vishwa Nath Pandey: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the new manufacturing plant at Ballabharah near Delhi will be established with Indian and American businessmen's collaboration to produce electrical controls to serve India's growing industrial needs, and

(b) if so, the reaction of Government thereto?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). Yes, Sir. M/s. Cutler Hammer India Ltd, Calcutta were granted a licence under the Industries (Development & Regulation) Act on the 28th February, 1966 to establish a new undertaking at Ballabharah for the manufacture of power relays, Contactors, A-cross-the-line starters, limit switches, Push Buttons and Master stations and Thermostats. Government have also approved the terms of collaboration of the firm with M/s. Cutler Hammer Inc of U.S.A.

भारतीय रेलवे कॉम्पेन्स एंजिनियरिंग  
और उल के कर्मचारी संघ के बीच समझौता

6403. श्री विश्वनाथ सिंह कुलवाह :  
श्री कुलवाह जन्म कथनाय :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय